



बौद्धिक संपदा  
भारत

एकस्व/अभिकल्प/व्यापार चिह्न  
भौगोलिक उपदर्शन/ कॉपीराइट  
आरजीएनआईआईपीएम

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Office of The Controller General  
Patents, Designs & Trade Marks

वाणिज्य और उद्योग मंत्रालय  
Ministry of Commerce & Industry  
उद्योग संवर्धन और आंतरिक व्यापार विभाग  
Department for Promotion of Industry and Internal Trade

बौद्धिक संपदा भवन

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No. CGPDTM-11037/13/2025-CGOFFICE/ 2625

Date: 16.02.2026

### OFFICE ORDER

Pursuant to DPIIT's OM No. A-38020/13/2025-E.III dated 05.12.2025, following officers/officials from concerned IP Offices are hereby appointed as Pension Mitra/Welfare Officer with immediate effect till further orders-

#### A) Patent Office-

1.	Chennai	Shri Prabir Kumar Mandal, AAO
2.	Delhi	Shri Pritam Singh, AAO
3.	Kolkata	Shri Mukesh Kumar Sinha, OS
4.	Mumbai	Smt. Sanjeeta More, OS

#### B) Trade Marks Registry-

1.	Ahmedabad	Shri Nagmani Kumar Verma, TM, GI & CR
2.	Chennai	Sh. Niraj Kumar, UDC
3.	Delhi	Sh. Suresh Kumar Mourya, Sr. Examiner of TM, GI & CR
4.	Kolkata	Smt. Agnita Banerjee, Sr. Examiner of TM, GI & CR
5.	Mumbai	Shri B. Rajamanickam, Assistant Registrar of TM, GI & CR

#### B) PIS/RGNIIPM, -

1.	Nagpur	Shri Himanshu Chandrakar, Assistant Controller of Patents & Designs
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2. In addition to the above, Shri Kamal Singh Goondli, Joint Controller of Patents & Designs is hereby appointed as Nodal Officer for Pension Mitra/Welfare Officer for O/o CGPDTM for overall co-ordination.

3. All the above-mentioned officers/officials are directed to work as Pension Mitra/Welfare Officer in addition to their assigned work without any other remuneration.

4. This issues with the approval of Controller General of Patents, Designs & Trade Marks.

(Vicky Kumar)

Director (Admin & Establishment)

O/o CGPDTM

To : All IP Offices.